

STATEMENT OF IMMOVABLE PROERTY RETURN FOR THE YEAR 2014(As on 01.01.2015)

Service: - Indian Company Law Service

Name of the Officer (in full):- S. RAMAKANTHA, **Designation:-** Official Liquidator **Date of Birth:-** 23.07.1959

Ministry/Department/Office:- Ministry of Corporate Affairs/Office of the Official Liquidator, Bombay

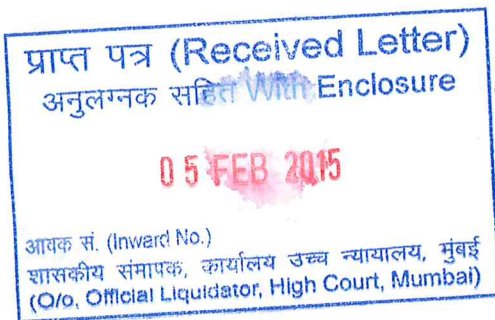
Grade pay:- Rs.8,700/- **Present pay :-** Rs. 41,690/- + Rs. 8,700/- + Allowances

Name of district sub-division, Taluka and village in which property is situated.	Name and details of property-housing lands, and other buildings	Cost of construction/acquirement including	Present value	If not in own name state in whose name held and his/her relationship to the government servant	How acquired-whether purchase, lease mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of persons from acquired.	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
4 th ward, Rojipura, 4 th Stage(present 3 rd division)Nandi Hills Road, Dodballapur-561 203	Constructed house on plot admeasuring 30 ft x 46ft mentioned at column (1)	Rs. 35,00,000/-	Rs. 42,00,000/- (approximately)	In the name of Govt. Servant	Own savings, interest free loan from relatives and friends	-Nil-	Not applicable

Signature :- 

Date :-

31.01.2015



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